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Title: Request the Govt. to appoint a committee to investigate the mismanagement and corruption in the National Aluminium Company known as NALCO.

SHRI TATHAGATA SATPATHY (DHENKANAL): Mr. Chairman, Sir, I want to pay my gratitude to you for giving me this opportunity.

Sir, I would bring to the notice of the Government through you, the plight of the National Aluminium Company, otherwise known as NALCO. It is one of the few big PSUs, which has been posting profits for the last two years. You will be surprised to know that most steel plant under (SAIL) these steel authority put together make less profit than NALCO. NALCO was also the first PSU of India, which had been registered with the London Metal Exchange.

Sir, lately there has been a lot of mismanagement. Out of 480 pots in NALCO'S smelter plant, as of June 10, only 286 are working. Terrible corruption is taking place in the management; because of which 194 pots have failed. Each pot costs Rs. 1 crore. So, Sir, I would request the Government to appoint a committee, which can be asked to go to NALCO immediately to get the entire matter investigated. Senior officers are involved in this corruption and are trying to cover up the corruption. The corruption would come to around Rs. 250 crore. The metal which has been produced cannot be sold because it is not having 99.7 per cent purity. The purity level has come down to 97 per cent. So, it would not be sold in the international market. The Government has to take action immediately. This has been going on for the last fifteen days but no action has been taken by the Government.

सभापति महोदय : शान्ति । हो गया । आप बैठिये न । हां, क्या कहना है, वह कहिये ।